

[*Translation*]

**Unauthorised cutting of Trees**

867. SHRI RAJVEER SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government are aware of the unauthorised cutting of trees;

(b) if so, whether the Government have formulated any scheme to award punishment in such cases;

(c) the number of persons found cutting trees illegally during the last two years and the action taken against them; and

(d) the total area under social forestry in the country as on date and the steps taken or proposed to be taken to develop social forestry in the country?

THE MINISTER OF STATE FOR ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) Yes, Sir.

(b) and (c) Unauthorised cutting of trees is punishable under the Indian Forest Act, 1927 and the State Government have been taking action as per the provisions of the Act against the offenders.

(d) The total area covered under afforestation/tree planting activities including Social Forestry from 1990 to 1991 was 148.90 lakh hectares.

The steps proposed to be taken by the Government to develop Social Forestry are as under-

- (i) An area of 10.5 lac hectare is to be brought under forest cover by plantation during the year 1991-92;

(ii) 1500 million seedlings are proposed to be distributed under the Farm Forestry Programme in the year 1991-92;

(iii) The afforestation activities have been proposed to be expanded during the VIII Plan.

**Steps taken to achieve health for all by 2000 A.D.**

[*English*]

868. DR. VISWANATHAM KANITHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the target to achieve Health for all by 2000 A.D. is progressing according to schedule;

(b) if not, the reasons therefor;

(c) whether there is any proposal of identifying all the persons and families in the country, Block-Wise and issue the card for better identification and follow up action; and

(d) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) to (d). Broadly, the various programmes etc. for achieving the goal of Health for All by 2000 A.D. are progressing well; there if not proposal for issuing identification cards in this behalf.

**Pollution by leather units in Kanpur**

[*Translation*]

869. SHRI MOHAN SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state: